

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 643  
ANSWERED ON MONDAY, JULY 24, 2023/ SRAVANA 2, 1945 (SAKA)**

**FUNDS ALLOCATION TOWARDS CSR**

**QUESTION**

**643. SHRIMATI RAJASHREE MALLICK:**

**Will the Minister of CORPORATE AFFAIRS be pleased to state:**

- (a) the total funds allocated towards Corporate Social Responsibility (CSR) by the top 25 Central Public Sector Enterprises (CPSEs) during the last five years;**
- (b) the details of the expenditure of CSR amount during the above said period; and**
- (c) the total CSR funds allocated and used through the CPSEs in Odisha during the abovesaid period?**

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS**

**[RAO INDERJIT SINGH]**

**(a) & (b): The broad framework for Corporate Social Responsibility (CSR) has been provided under Section 135 of the Companies Act, 2013 ('Act'), Schedule VII of the Act and Companies (CSR Policy) Rules, 2014. Under the Act, CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor the CSR activities of the company based on the recommendation of its CSR Committee.**

**The CSR framework is disclosure based and CSR mandated companies are required to file details of CSR activities annually in the MCA21 registry. There is no provision of allocation of CSR Fund in Companies Act, 2013. All data related to CSR filed by companies in MCA21 registry is available in public domain at [www.csr.gov.in](http://www.csr.gov.in). On the basis of the filings made by the companies in the MCA 21 registry, the details of CSR spent by top 25 (CSR expenditure-wise) Central Public Sector Enterprises (CPSEs) during the financial years (FY) i.e., 2017-18, 2018-19, 2019-20, 2020-21 and 2021-22 are given below:**

<b>Particulars</b>	<b>FY 2017-18</b>	<b>FY 2018-19</b>	<b>FY 2019-20</b>	<b>FY 2020-21</b>	<b>FY-2021-22</b>
<b>Amount Spent (In Rs. Crores)</b>	<b>2930.48</b>	<b>3505.82</b>	<b>4363.65</b>	<b>3585.26</b>	<b>3458.16</b>

**(Data upto 31.03.2023) [Source: Corporate Data Management Cell]**

**(c): On the basis of the filings made by the companies in the MCA 21 registry, the details of CSR spent by all CPSEs in the State of Odisha during the FY 2017-18, 2018-19, 2019-20, 2020-21 and 2021-22 are given below:**

<b>Particulars</b>	<b>FY 2017-18</b>	<b>FY 2018-19</b>	<b>FY 2019-20</b>	<b>FY 2020-21</b>	<b>FY 2021-22</b>
<b>Amount Spent (In Rs. Crores)</b>	<b>306.83</b>	<b>521.85</b>	<b>506.24</b>	<b>287.38</b>	<b>350.43</b>

**(Data upto 31.03.2023) [Source: Corporate Data Management Cell]**

**Moreover, the companies are required to file the CSR details for the FY 2022-23 on or before 31.03.2024**

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